

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.01.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5
2.	Comp. App. (AT) (Ins) No. 959 of 2021	G. Rabinathan Vs. Prawincharan P. Dwary Resolution Professional of M/S Nijinoy Trading Pvt. Ltd.	Pallavi R. Dugar	Arjun Padhiyar-R1 Atul Sharma

For Orders

3.	Comp. App. (AT) (Ins) No. 76 of 2022	Nayati Healthcare & Research NCR Pvt. Ltd. Vs. Dewan Housing Finance Corporation Ltd. & Anr.	Simarpal Singh Sawhney	Srishti Kapoor Pooja Mahajan Savan Mahajan-R1 Raunak Dhillon Nihaad Dewan Isha Malik-R2
4.	Comp. App. (AT) (Ins) No. 77 of 2022	Yes Bank Ltd. Vs. Dewan Housing Finance Corporation Ltd. & Anr.	Raunak Dhillon	Srishti Kapoor Savan Mahajan-R1 Simarpal SSawhney Abhishek Choudhary-R2
5.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 185, 2074 & 2075 of 2020 & 59, 785, 786, 888, 889, 1849, 2404 of 2021	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
6.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Karan Khanna	Gauri Rasgotra
7.	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution Vs. Union of India Through Ministry of Corporate Affairs & Anr. With	Pranav Sarthi	Karan Khanna-R2

8.	Comp. App. (AT) No. 36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	Rakesh Tiwari-R1 Raunak Dhillon Isha Malik-R2-4 Gaurav Juneja Anuj Sahay-R5
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For Directions

9.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan Abhishek Vikram
10.	I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran Akshay Sachthey

For Admission (Fresh Cases)

11.	Comp. App. (AT) (Ins) No. 970 of 2021	Amit Ramesh Ahirrao Vs. Sakharam Tambolkar & Anr.	Vaishnavi Mungekar	Shyam Kapadia Manavendra Kane Aaditya A Pande-R1 Avinash R. Khanolkar
12.	Comp. App. (AT) (Ins) No. 1098 of 2021	Arabinda Kumar Rath Vs. India SME Asset Reconstruction Company Ltd. & Anr.	Rajat Arora	Shivanshu Kumar Siba Kr. Mohapatra Sonam Malik-R1
13.	Comp. App. (AT) (Ins) No. 1099 of 2021	Phoenix ARC Pvt. Ltd. Vs. Jalesh Kumar Grover	Divya Sharma	Abhishek Anand Tanveer Oberoi
14.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	
15.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Singh Aishwarya Kr. Awasthi
16.	Comp. App. (AT) (Ins) No. 94 of 2022	Arvind Singh P. Chandock Vs. Amit Punjabi & Ors.	Aditya Dewan	
17.	Comp. App. (AT) (Ins) No. 102 of 2022	Smart Card IT Solutions Ltd. Vs. JHP Finvest Pvt. Ltd.	Pranav Sarthi	Sunil Fernandes

18.	Contempt Case (AT) No. 04 of 2022 in Comp. App. (AT) No. 346 of 2018	Rapid MetroRail Gurgaon Ltd. & Anr. Vs. Union Bank of India & Ors.	Anuradha Dutt	
19.	Comp. App. (AT) (Ins) No. 27 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors. With	Pallavi Pratap	Aakarshan Sahay Daman Singh

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
21.	Comp. App (AT) (Ins) No. 117-118 of 2020	Suresh Garg Vs. Naresh Kumar Sood & Ors.	Kunal Anand Abhishek Anand Honey Satpal	Vinod Kumar Chaurasia-R1 Kunal Anand-R3
22.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjan Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Simranjeet Singh Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3
23.	Comp. App. (AT) (Ins) No. 1059 of 2021	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Naik Liquidator of P & S Jewellery Ltd. With	Geetika Sharma	
24.	Comp. App. (AT) (Ins) No. 1096 of 2021	Hitesh Vasantlal Bhanushali & Ors. Vs. Udupi Vasudev Ganesh Nayak The Liquidator P & S Jewellery Ltd.	Gaurangi Patil	Udupi Vasudev Ganesh Naik
25.	Comp. App. (AT) (Ins) No. 26 of 2022	Bela Gujarati Vs. Gajesh Labhchand Jain,RP & Anr. With	Sumesh Dhawan	PCA Ayush J Rajaini Khushboo Shah
26.	Comp. App. (AT) (Ins) No. 67 of 2022	Dnyaneshwar Chaudhari & Anr. Vs. Gajesh Labhchand Jain & Ors.	Aman Varma	Ayush J Rajani Khushboo S. Rajan-R1 Sumesh Dhawan-R2 to R5
27.	Comp. App. (AT) (Ins) No. 74 & 75 of 2022	Acrow Constructions Pvt. Ltd. & Ors. Vs. Punjab National Bank & Ors.	Prateek Gupta	G. Aniruth Purusothaman-R1 to R3

For Hearing

28.	Comp. App. (AT) (Ins) No. 936 of 2020 (PH)	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	M.S. Vishnu Sankar
29.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	Mohit Mudgal	Karan Gupta-R1 Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
30.	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	Rhea Verma Vishesh K. Srivastava- R2
31.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	Nitin Dahiya-R1 Abhirup Dasgupta Ishaan Duggal-R2 Shilendra Singh
32.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
33.	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	Rohit Gandhi Siddharth Kapoor

02:00 PM**For Hearing**

34.	Comp. App. (AT) (Ins) No. 628 of 2020 (PH)	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia- R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4
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By order of Hon'ble Chairperson
-sd/-
Registrar